

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/1307/2022, IA (IBC)/1000/2023, IA (IBC)/1001/2023, IA (IBC)/1888/2023, Contempt Application (IBC)/16/2023, IA (IBC)/414/2024 in CP(IB) No.296/7/HDB/2018
NAME OF THE COMPANY	Lanco Babandh Power Ltd
NAME OF THE PETITIONER(S)	ICICI Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Babandh Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1307/2022 and IA (IBC)/1888/2023

Present: Ld. Counsel Mr. D Narender Naik for the Applicant.

Ld. Counsel Ms. Shalya Agarwal for the Liquidator.

Mr. Sanjay Gupta, Liquidator.

Matter is adjourned to 24.04.2024.

IA (IBC)/1000/2023

Present: Mr. Sanjay Gupta, Liquidator.

Ld. Counsel Ms. Shalya Agarwal for the Applicant/Liquidator.

Ld. Counsel Mr. Anirban Aly Mandal along with Mr. Venugopal for the Respondent Nos. 1 to 3.

Ld. Counsel Mr. Shivam Gautam for the Respondent No.4.

It is stated by the Ld. Counsel for the Respondent No.4 that an application for setting aside the ex-parte order has already been filed, but it is not listed today. Let list the IA by the next date of hearing along with the IA (IBC)/1000/2023. R1 to R3 pleadings are completed. **Matter is adjourned to 24.04.2024.**

Contd..

(2)

IA (IBC)/1001/2023

Present: Mr. Sanjay Gupta, Liquidator.

Ld. Counsel Ms. Shalya Agarwal for the Applicant/Liquidator.

Ld. Counsel Ms. Santhi Chandra for the Customs/R4 and R5.

Matter is adjourned to 24.04.2024.

Contempt Application (IBC)/16/2023

Present: Mr. Sanjay Gupta, Liquidator.

Ld. Counsel Ms. Shalya Agarwal for the Liquidator.

Ld. Counsel Ms. B. Sapna Reddy for the Respondent No.1.

On the last day of hearing, Sri. Sriman Narayan Mishra was impleaded as a party and was served through e-mail which is not a proper service. Therefore, the Applicant is directed to effect proper service of Sri. Sriman Narayan Mishra.

Matter is adjourned to 24.04.2024.

IA (IBC)/414/2024

Present: Mr. Sanjay Gupta, Liquidator.

Ld. Counsel Ms. Shalya Agarwal for the Liquidator.

None for the Applicant.

Matter is adjourned to 24.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)